GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED QUESTION NO. 1770

ANSWERED ON 10.12.2025

IMPLEMENTATION OF PM-KUSUM

1770. SHRI AVIMANYU SETHI SHRI MAHESH KASHYAP SHRI ASHISH DUBEY SHRI PRAVEEN PATEL

Will the minister of new and renewable energy be pleased to state:

- (a) the present status of implementation of the Pradhan-Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) across the country;
- (b) the number of farmers and Farmer Producer Organisations (FPOs) who have availed benefits under each component of the PM-KUSUM;
- (c) the total solar power generation capacity installed under the PM-KUSUM and the extent of financial assistance released to beneficiaries till date; and
- (d) whether any measures have been taken by the Government to simplify procedures, enhance awareness or expand coverage to small and marginal farmers and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) PM KUSUM is a demand driven scheme. The capacities are allocated based on demand received and progress shown by the States. The scheme allows participation of farmers, group of farmers including farmer producer organizations (FPO)/ water user associations (WUA)/ primary agriculture credit societies (PACS).

The scheme has been implemented in all the states/ UTs. As reported by State Implementing Agencies (SIAs), State/UT wise installation progress under PM KUSUM, as on 30.11.2025, is placed at **Annexure I**.

- (b) The number of beneficiaries, including farmer producer organisations (FPOs) who have availed benefits under PM KUSUM is placed at **Annexure II**.
- (c) As on 30.11.2025, a total of 10,203 MW has been installed under all components of PM KUSUM Scheme. The funds under PM KUSUM scheme are released based on the demand received, progress reported by the SIAs and as per provisions of the scheme guidelines. As per the demand received from the states, Rs. 7,106 crore has been released under PM KUSUM Scheme, till 30.11.2025.
- (d) The Ministry has simplified the procedures and issued comprehensive revised guidelines on 17.01.2024 for ease of implementation of the scheme. The Scheme guidelines mandate that priority would be given to small and marginal farmers and farmers using micro irrigation techniques.

To increase the reach of PM KUSUM scheme, extensive outreach and capacity-building workshops are conducted by the Ministry from time to time. This also includes periodic review and handholding meetings with the implementing states.

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1770 for 10.12.2025

State/UT-wise progress under PM-KUSUM Scheme (as on 30.11.2025)

S. No.	State/ UT Name	Component-A (In MW)		Component-B (No.)		Component-C (No.)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Solarized (IPS+FLS)
1.	A & N Islands	0.00	0.00	34	0	436	0	0
2.	Andhra Pradesh	0.00	0.00	0	0	0	2,00,000	0
3.	Arunachal Pradesh	0.00	0.00	700	616	0	0	0
4.	Assam	2.00	0.00	4,000	151	0	0	0
5.	Bihar	0.00	0.00	0	0	0	1,40,300	0
6.	Chhattisgarh	330.00	7.00	0	0	0	10,000	0
7.	Goa	24.00	4.00	900	157	0	11,000	700
8.	Gujarat	500.00	0.00	18,212	12,382	0	4,67,114	2,16,122
9.	Haryana	158.00	26.61	1,97,655	1,80,564	0	2,899	0
10.	Himachal Pradesh	100.00	100.00	1,270	1,053	0	0	0
11.	Jammu & Kashmir	0.00	0.00	5,000	3,601	0	0	0
12.	Jharkhand	0.00	0.00	86,985	43,693	0	0	0
13.	Karnataka	0.00	0.00	26,365	2,573	0	7,78,588	57,814
14.	Kerala	0.00	0.00	8	8	9,448	22,368	13,481
15.	Ladakh	1.00	0.00	1,400	102	0	0	0
16.	Madhya Pradesh	1,790.00	54.95	59,400	7,325	0	3,45,000	30,329
17.	Maharashtra	260.00	4.00	5,75,000	4,66,719	0	7,75,000	6,54,695
18.	Manipur	0.00	0.00	450	150	0	0	0
19.	Meghalaya	0.00	0.00	2,735	98	0	0	0
20.	Mizoram	0.00	0.00	1,700	40	0	0	0
21.	Nagaland	0.00	0.00	265	140	0	0	0
22.	Odisha	90.00	0.00	16,441	10,113	0	5,223	0
23.	Puducherry	0.00	0.00	72	0	0	0	0
24.	Punjab	0.00	0.00	18,048	17,592	186	0	0
25.	Rajasthan	5,250.00	466.75	1,44,752	1,15,584	2,138	4,00,000	1,19,978
26.	Tamil Nadu	3.00	3.00	5,187	4,948	0	0	0
27.	Telangana	1,450.00	0.00	20,000	0	28,000	0	0
28.	Tripura	5.00	0.00	11,114	6,359	3,600	0	702
29.	Uttar Pradesh	1.00	1.00	1,07,266	66,558	12,000	3,70,000	5,858
30.	Uttarakhand	0.00	0.00	3,685	1,663	0	0	0
31.	West Bengal	0.00	0.00	0	0	20	0	20
	Total	9,964.00	667.31	13,08,644	9,42,189	55,828	35,27,492	10,99,699

Annexure-II referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1770 for 10.12.2025

State/ UT-wise details of beneficiaries (including farmer producer organisations (FPOs) under PM KUSUM Scheme

As on 30.11.2025

S.	State/ UT Name	Total number of beneficiaries
No.		
1.	Arunachal Pradesh	616
2.	Assam	151
3.	Chhattisgarh	9
4.	Goa	859
5.	Gujarat	2,28,504
6.	Haryana	1,80,582
7.	Himachal Pradesh	1,193
8.	Jammu & Kashmir	3,601
9.	Jharkhand	43,693
10.	Karnataka	60,387
11.	Kerala	13,489
12.	Ldakh	102
13.	Madhya Pradesh	37,689
14.	Maharashtra	11,21,416
15.	Manipur	150
16.	Meghalaya	98
17.	Mizoram	40
18.	Nagaland	140
19.	Odisha	10,113
20.	Punjab	17,592
21.	Rajasthan	2,35,924
22	Tamil Nadu	4,950
23	Tripura	7,061
24.	Uttar Pradesh	72,417
25.	Uttarakhand	1,663
26.	West Bengal	20
	Total	20,42,459